

Virtual and Physical Hearing Cases in Ramanathapuram District
Cause List Date: 02.07.2021

PRINCIPAL DISTRICT COURT, RAMANATHAPURAM

Link:- https://teams.microsoft.com/l/meetup-join/19%3ameeting_ODVhNzk5MTYtMTE4Yy00MDM0LWJlYzEtZTYxNmNINzg5YWVl%40thread.v2/0?context=%7b%22Tid%22%3a%22d996504a-1f3d-4f64-a8e8-bc185b5a4d25%22%2c%22Oid%22%3a%22c7f2a52b-5645-4dc8-83cf-5bc64fe2aa55%22%7d

join/19%3ameeting_ODVhNzk5MTYtMTE4Yy00MDM0LWJlYzEtZTYxNmNINzg5YWVl%40thread.v2/0?context=%7b%22Tid%22%3a%22d996504a-1f3d-4f64-a8e8-bc185b5a4d25%22%2c%22Oid%22%3a%22c7f2a52b-5645-4dc8-83cf-5bc64fe2aa55%22%7d

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
1.	1300/2021	B	166/2021 Pamban P.S	U/s.379 IPC and 21(4), 21(1) Mines and Minerals (Development & Regulation) Act 1957	Palsamy and 2 Others	R.Thiyakarajan
2.	1301/2021	B	158/2021 Nainarkovil P.S	U/s.294(b), 341, 324, 307, 506(ii) and 120(B) IPC	Saravanan and 4 Others	A.Ravichandra Ramavanni
3.	1302/2021	B	95/2021 Rameswaram Jetty P.S	U/s.9, 39(1), 50, 51(1) of wild life production act 1972	Villayutham	B.Ravi Kumar
4.	1305/2021	B	181/2021 Devipattinam P.S	U/s.379, 279, 353 IPC and 21 (1) Mines and Minerals Act and 3 of PPDL Act	Satheeskumar	S.Pranavanathan
5.	1306/2021	B	158/2021 Nainarkovil P.S	U/s.294(b), 341, 324, 307, 506(ii) and 120(B) of IPC	Arachelvam	A.Ravichandra Ramavanni
6.	1307/2021	B	106/2021 Sikkal P.S	U/s.294(b), 336 and 302 IPC	Airavalli and 1 another	K.Gunasekaran
7.	1228/2021	AB	1/2021 DCB, Ramnad.	U/s.406, 420 IPC	Gurukaleeswaran and 2 Others	S.Chellamani
8.	1280/2021	AB	88/2021 Kovilankulam P.S	U/s.379 IPC	Velmurugan and 1 another	G.VijayAnand
9.	1291/2021	AB	126/2021, Thangachimadam P.S.	U/s.147, 341, 294(b), 323, 506(i), 448, 427 IPC and 4 of WH Act.	Santhosh @ Santhoshraj and 3 others	V.Mahimairajan
10.	1294/2021	AB	85/2021, Kovilangulam P.S.	U/s.379 IPC	Velmurugan and one another	G. Vijay Anand
11.	1303/2021	AB	458/2021 Kenikarai P.S	U/s.392 IPC	Abinesh	S.Shanmuganathan
12.	1304/2021	AB	47/2021 Valinokkam	U/s.4(1) (aaa) TNP Act	Senthil and 3 Others	M.Jothi Murugan
13.	1308/2021	AB	218/2021 Paramakudi Taluk P.S	U/s.294(b), 323, 324 & 506(ii) IPC r/w 4 of women Harassment Act.	Suresh and 1 another	S.J.Sheik Ibrahim
14.	1309/2021	AB/ Amentment	176/2021 Bazar P.S, Ramnad	U/s.147, 148, 294(b), 323, 324, 336, 427 and 506(ii) of IPC	Praveen and 1 another	A.Ravichandra Ramavanni

SPECIAL COURT FOR TRIAL OF CASES UNDER SC/ST ACT 1989, RAMANATHAPURAM

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

FAST TRACK MAHILA COURT, RAMANATHAPURAM

Link:-https://teams.microsoft.com/l/meetup-join/19%3ameeting_NjBkZjFkODQtNDU0NC00NDQ5LTgxYjYtZGRkNDBiMzUyOTA5%40thread.v2/0?context=%7b%22Tid%22%3a%22d996504a-1f3d-4f64-a8e8-bc185b5a4d25%22%2c%22Oid%22%3a%22261eb1b82-2544-4783-a6e6-3a20db0593e3%22%7d

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
1	CrIMP.No. 649/2021	B	11/2021 AWPS, Ramnad.	U/s. 7, 8 of POCSO Act	Jemilkhan	T. Muneeshwaran
2	E-bail CrIMP. No. 16/2021 in CrIMP.No. 650/2021	B	S.C.No. 123/2017 Cr. NO. 40/2016 Keelaselvanur P.S.	U/s. 307, 450, 323, 354(A), 354(b) IPC	Prasanth	Ajaykose
3	CrIMP.No. 651/2021	C	12/2021 Peraiyur P.S.	U/s. 312, 313, 315, 316, 318 IPC & 5(1), 6 of POCSO Act	Selvi	Kulamnabi Asath

JUDICIAL MAGISTRATE NO. I COURT, RAMANATHAPURAM

https://teams.microsoft.com/l/meetup-join/19%3ameeting_OTkwMjM2YzctNmU5Yy00MjdmLWEzYTYtNTQ3ZGY3ZTU1MzJl%40thread.v2/0?context=%7b%22Tid%22%3a%221252cf5b-e817-4441-89df-87e3c8b6a219%22%2c%22Oid%22%3a%227f1744f4-8f53-4d56-b342-85ba0c0814e3%22%7d

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
1	962/2021	B	08/2021, Devipattinam MPS P.S.	3,12(1)(a)Pass Port Act, 353,506(1)IPC, 9,39(1),a,b,39(3),a,b,c,40(2),50,51 (1) Wild Life Protection Act.	Mohamed Kasim	Tr.Anbucheliaman
2	963/2021	B	08/2021, Devipattinam MPS P.S.	3,12(1)(a)Pass Port Act, 353,506(1)IPC, 9,39(1),a,b,39(3),a,b,c,40(2),50,51 (1) Wild Life Protection Act.	Ahamed Hussain	Tr.Muneeswaran

ADDITIONAL DISTRICT JUDGE, RAMANATHAPURAM

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

ADDITIONAL MAHILA COURT, RAMANATHAPURAM

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

JUDICIAL MAGISTRATE NO.II COURT, RAMANATHAPURAM

Link: https://teams.microsoft.com/l/meetup-join/19%3ameeting_MmJkZWEwOWUtNzk1OC00MjYyLWJhMDEtZDIjNWUwMjU1YzEw%40thread.v2/0?context=%7b%22Tid%22%3a%221252cf5b-e817-4441-89df-87e3c8b6a219%22%2c%22Oid%22%3a%229f62f989-e19e-4ef5-9924-d6abb458b95a%22%7d

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
1	532 / 2021	437 Bail petition	455/2021, Kenikkarai Ps, Ramanathapuram.	406,417 420 IPC	1. Hemalatha W/o Subramaniyan 2. Subramaniyan S/o Selvam	S. Bala subramaniyan m.s.no. 2163/2017

Physical Hearing

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Name of the Accused	Name of the Counsel (Tvl)	Name of the Counsel (Tvl)
1	CC 138/2008	Argument	Sub Inspector of Police, Uchipuli.	Umar Paseer	T. Vijayalakshmi	Tr . E.M.Kesavan
2	STC 816/2017	Argument	Sub Inspector of Police, CSCID, Ramanathapuram.	Subramaniyan	T. Vijayalakshmi	Tr.K. Anbuchezhian.
3	STC 817/2017	Argument	Sub Inspector of Police, CSCID, Ramanathapuram.	1. Manokaran, 2. Thirumalai.	T. Vijayalakshmi	Tr. A. Manoharan.

SPECIAL COURT FOR LANDGRABBING CASES, RAMANATHAPURAM

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

SUBORDINATE COURT, RAMANATHAPURAM

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

Physical Hearing Cases

S.No	Case No	Stage	Plaintiff /Respondent Name	Plaintiff side advocate	Respondent/ Defendant side Advocate
1.	OS.34/2015	Arguments	T. Palanichamy	S. Balasingam and 1 other	Tr. V. Rajini

FAMILY COURT, RAMANATHAPURAM

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

CHIEF JUDICIAL MAGISTRATE, RAMANATHAPURAM

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

Physical Hearing Cases

S.No	Case No	Stage	Plaintiff /Respondent Name	Plaintiff/petitioner side advocate	Respondent/ Defendant side Advocate
1.	Crmp 959/19 in SC 41/2015	Enquiry in crmp	Amirnath Jaijevas	Railway Police, Rameswaram	Mr.Jawaharlal Nehru
2.	Crmp 1553/19 in CC 32/17	Enquiry in crmp	Senthamarai	Uchipuli P.S	Mr.Arunkannan
3	Crmp 1480/19 in MC 28/2019	Conter of disposal	Santhi and three others	Rathinavel	Mr.Sheik Ibrahim
4	Crmp 1161/19 in MC 40/2019	Enquiry in crmp	Mahibiya Balkis	Sheik Mohamed Eliyas	Mrs.O.Ushadevi

DISTRICT MUNSIF COURT, RAMANATHAPURAM

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

Physical Hearing Cases

S.No	Case No	Stage	Plaintiff /Respondent Name	Plaintiff side advocate	Respondent/ Defendant side Advocate
1.	OS.65/2019	Argument	Thirumurugan and 1 another	Muniyasamy and 6 Others	C.Ravichandiran

JUDICIAL MAGISTRATE COURT, PARAMAKUDI

Link:- https://teams.microsoft.com/l/meetup-join/19%3ameeting_NzJkYTI2NjctMDMyMS00NDg1LWlwZWUtOGIxN2Q4ZDJhZmZh%40thread.v2/0?context=%7b%22Tid%22%3a%22d996504a-1f3d-4f64-a8e8-bc185b5a4d25%22%2c%22Oid%22%3a%22c7f2a52b-5645-4dc8-83cf-5bc64fe2aa55%22%7d

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
1	1476/2021	Bail	124/2021 Parthibanoor	452,294(b),427,506(ii) IPC	Mukilan	D.Rajakumar. Mail ID:advocateselva791@gmail.com
2	1477/2021	Bail	123/2021 Parthibanoor	294(b),324,506(ii) IPC	Mukilan	D.Rajakumar. Mail ID:advocateselva791@gmail.com
3	1478/2021	Condition Relaxation	305/2021 Paramakudi Town	294(b),323,324,506(ii) IPC	M. Chandru	S.Sivaprakasam Sethu

SUBORDINATE COURT, PARAMAKUDI

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

ADDITIONAL DISTRICT JUDGE, PARAMAKUDI

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

Physical Hearing Cases

S.No	Case No	Stage	Plaintiff /Respondent Name	Plaintiff/petitioner side advocate	Respondent/ Defendant side Advocate
1.	CMA 400009/2020	Arguments	Pandi vs Muthuramu	S.Pasumalai	M.Balaji

DISTRICT MUNSIF COURT, PARAMAKUDI

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

JUDICIAL MAGISTRATE COURT, MUDUKULATHUR

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

SUBORDINATE COURT, MUDUKULATHUR

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

DISTRICT MUNSIF COURT, MUDUKULATHUR

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

DISTRICT MUNSIF – CUM - JUDICIAL MAGISTRATE COURT, THIRUVADANAI

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

DISTRICT MUNSIF – CUM - JUDICIAL MAGISTRATE COURT, KAMUTHI

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

DISTRICT MUNSIF – CUM - JUDICIAL MAGISTRATE COURT, KADALADI

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

DISTRICT MUNSIF – CUM - JUDICIAL MAGISTRATE COURT, RAMESWARAM

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

**Principal District Judge,
Ramanathapuram.**